

own programmes during the relevant chunk of time.

National programme is telecast for a minimum duration of 2 hours and 35 mi-

utes daily. The details of timings allotted to network programmes are as follows:—

(i) Sundays . . . . .	11 hours	05 minutes
(ii) Monday—Friday (except Wednesday) . . . . .	2 hours	45 minutes
(iii) Wednesday . . . . .	3 hours	20 minutes
(iv) Saturday (except Second Saturday). . . . .	5 hours	
(v) Second Saturday . . . . .	3 hours	

### World Bank loan to Oil India Limited

\*136. SHRI D. B. CHANDRE GOWDA: Will the PRIME MINISTER be pleased to state:

(a) whether the World Bank has recently extended a loan worth \$ 140 million to the Oil India Limited for new exploration work and also for new schemes to improve production;

(b) if so, what are the terms and conditions of the loan extended by the World Bank;

(c) the manner in which the Oil India Limited propose to invest the loan; and

(d) the extent to which the production of the oil in the country is likely to be boosted and the extent of imports to be minimised?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHM DUTT): (a) The International Bank for Reconstruction and Development (World Bank) has recently approved a Loan of \$140 million to India for Oil India Limited Petroleum Project. However, the Loan agreements are yet to be signed.

(b) The Loan would be for 20 years, including a 5 year grace period with a variable interest, currently 7.92 per cent. linked to the cost of World Bank bor-

rowings. It also carries an annual commitment charges of 0.75 per cent on undisbursed balance. These are standard BRD terms.

(c) The project comprises (i) application of production improvement schemes such as infill drilling, pressure maintenance, workover of wells including hydraulic fracturing and application of enhanced oil recovery techniques in some of the partially depleted oil fields in Assam; (ii) implementation of gas reinjection scheme and association gas supply network in a few oil fields in Assam; (iii) exploration involving acquisition and interpretation of high resolution seismic data and drilling of exploratory wells; and (iv) institution building to strengthen OIL's technical capabilities, data acquisition and processing, drilling, as well as through training and the purchase of equipment for research and development.

(d) The production improvement schemes are expected to yield incremental oil production of 20 million tonnes over 20 years. In addition, the exploration activities under the project are also expected to yield benefits which cannot be quantified at this early stage.

### Expansion programme of television in Karnataka

\*137. SHRI F. M. KHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any scheme for television expansion programme in Karnataka during the year 1987-88;

(b) if so, what are details thereof together with the names of the cities

likely to be covered under this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) Yes, Sir.

(b) The permanent T.V. Studio Centre at Bangalore and a 100 W T.V. transmitter at Chickmagalur with a service range of about 25 kms. are expected to be commissioned during 1987-88.

### Central Vigilance Commission Report on Increase in Bank Frauds

\*138. SHRI HARVENDRA SINGH HANSPAL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Central Vigilance Commission in its report for 1985 has described that the increase in the number of bank frauds, malpractices and lavish expenditure on buildings is causing huge loss to the exchequer;

(b) if so, what steps Government have taken on the report of the Central Vigilance Commission;

(c) whether there is any proposal to review the working of the banks to bring down the cases of frauds, malpractices and other lavish expenditure; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (d) Whilst the Annual Report on the Central Vigilance Commission for 1985 does not specifically state that increase in bank frauds, malpractices etc. is causing huge loss to the public exchequer, it provides an analysis of the types and forms of misconducts and malpractices, the *modus operandi* and the operational reasons which provide

scope for corruption, as have come to the notice of the Commission from the cases received by it from the Banking sector during 1983, 1984 and 1985. The analysis is important for its preventive value. Banks have taken steps to strengthen their vigilance machinery, tone up and strengthen control and supervision, strengthen management information system, follow-up and inspection/audit arrangements and draw up time-bound programmes of clearing arrears in balancing of books and reconciliation of inter-branch and other accounts. Bank also review periodically the incidence of frauds, malpractices etc. and take appropriate preventive and punitive measures. These are also reviewed from time to time by RBI and deficiencies in systems and procedures are brought to the notice of the banks indicating the safeguards which should be adopted.

### समाचार एजेंसियों की शोर बकाया ऋण

\*139. श्री जगदम्बी प्रसाद : क्या सूचना और प्रसारण मंत्री यह बताने की रूप करेगे कि :

(क) प्रत्येक समाचार एजेंसी की शोर सरकारी ऋण की कुल कितनी धनराशि बकाया है ; और

(ख) इन ऋणों की वसूली के लिये सरकार क्या कार्यवाही कर रही है ?

सूचना और प्रसारण मंत्रालय, कराज्य मंत्री (श्री अजीत पांजा) : (क) प्रत्येक समाचार एजेंसी की शोर सरकारी ऋणों की बकाया कुल राशि संलग्न विवरण में दी गई है। (नीचे देखिए)

(ख) मूलधन का भाग तथा ? ऋण पर ब्याज बतन अन्तर की वाबत समाचार एजेंसियों को दिये सहायक अनुदान से समंजित कर दिया गया है। शेष राशि के लिये दोषी समाचार एजेंसियों की नॉटिस जारी कर दिये गये हैं।